

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-13527-JK (LD) of 2024

DATED:- 26 - 07 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

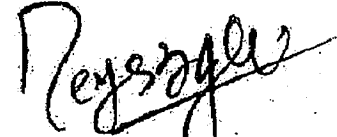
Secretary to Government

Dated:- 26.07.2024

No:-LAW-OIC/7/2024

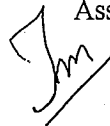
Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No:-12527-JK(LD) of 2024 dated 26.07.2024

S.No.	Case No.	Title of the Case	OIC
1.	Not listed yet	Mohd. Iqbal Gujjar Vs. UT	Er. Sanjay Badhan TO to CE I&FC Deptt., Jammu
2.	Not listed yet	Mohd. Iqbal Naik Vs. UT	Er. Sanjay Badhan TO to CE I&FC Deptt., Jammu
3.	CPOWP 149/18 OWP 580/2018	Rohit Sharma Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
4.	CPOWP 124/2018 OWP 69/2018	Tilak Raj Sharma Vs. M. Raju	Er. Amit Abrol, XEN ID-I Jammu
5.	CPOWP 150/2018 OWP 579/ 2018	Ghani Shyam (Contractor)	Er. Amit Abrol, XEN ID-I Jammu
6.	WP(C) No. 454/2023	Shree Shree Vidhya Rajeshwari Shudh Adhet Ashram Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
7.	WP(C) No. 833 /2022	Bikram Singh V/S UT of J&K &b Ors.	Er. Amit Abrol, XEN ID-I Jammu
8.	WP(C) 2665/2022	Girdhari lal Sharma & Ors. V. Ut of J&k	Er. Amit Abrol, XEN ID-I Jammu
9.	WP (C) 595/2023	Ram Pal Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
10.	WP (C) 220/2023	Ram Pal Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
11.	WP (C) 835/2022 CCP(S) 78/2023 CM 2519/2022	Subash Chander Vs UT	Er. Amit Abrol, XEN ID-I Jammu
12.	CCP(S) 341/2019 SWP 2455/2018 I.A. 01/2018	Neena Saraf Vs. Ajeet Kumar Sahu,	Er. Amit Abrol, XEN ID-I Jammu
13.	WP(C) 148/2021	Joginder Singh Jamwal Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
14.	WP(C)2169/2023	Asha Singh Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
15.	WP(C) 147/2019	Praba Devi Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
16.	WP(c) 610/2023	Satish Sharma Vs. UT	Er. Amit Abrol, XEN ID-I Jammu
17.	CCP(S) 63/2023	Rajeev Sharma Vs. Mr. Shaleen Kabra & others	Er. Amit Abrol, XEN ID-I Jammu
18.	CCP(S) 256/2022 WP (C) 2135/2021 CM 7739/2021	M/s RD. Singh & anr Vs. Shaleen Kabra & Anr.	Er. Amarjit Singh, XEN TWID-Jammu
19.	WP (C) 1977/2022	Shambu Ram Vs UT of J&K Ors	Er. Amarjit Singh, XEN TWID-Jammu
20.	CCP(S) 540/2019 SWP 1450/2010	Ajit Singh Vs. Ajeet Kumar Sahu,	Er. Amarjit Singh, XEN TWID-Jammu

Am

	CMP 2024/2010		
21.	SWP 2296/2015 CCP(s) 505/2019	Manu Anand Vs. Ajeet Kumar Sahu,	Er. Amarjit Singh, XEN TWID- Jammu
22.	CCP(S) 365/2023	Rajinder Singh Vs Mr. Shaleen Kabra & others	Er. Amarjit Singh, XEN TWID- Jammu
23.	CCP(S) 315/2023 SWP 1307/2003	Kashmir Singh Vs. Manoj Gupta CE & Others	Er. Amarjit Singh, XEN TWID- Jammu
24.	WP(C) 980/2024	Mohinder Singh Vs. UT	Er. Amarjit Singh, XEN TWID- Jammu
25.	WP(C) 1886/2022	M/s AAR PEE Auto Aids Vs UT	Er. Amarjit Singh, XEN TWID- Jammu
26.	CCP(S) 112/2024	Bharat Bhushan Khajuria Mr. Shaleen Kabra & others	Er. Amarjit Singh, XEN TWID- Jammu
27.	OWP 229/2015	B. L. Safaya v/s State of J&K & others	Er. Tilak Raj Sharma, XEN FCD Jammu
28.	(PIL) 35/2014	Rattan Singh v/s State of J&K & others	Er. Tilak Raj Sharma, XEN FCD Jammu
29.	OWP 30/2017 & MP 1/2017 Caveat 113/2017	Annu Gupta & others v/s State of J&K	Er. Tilak Raj Sharma, XEN FCD Jammu
30.	CPPII/8/2018	Rashpal Singh v/s Kuldeep Mangotra CE I&FC Deptt.	Er. Tilak Raj Sharma, XEN FCD Jammu
31.	WP(C) 1690 of 2022	M/S SGF Infra Pvt. Ltd. v/s UT of J&K	Er. Tilak Raj Sharma, XEN FCD Jammu
32.	WP(C) 2784/2022	M/s Guchu Ram Vs UT	Er. Tilak Raj Sharma, XEN FCD Jammu
33.	WP(C) 2782/2022 CCP(S) 204/2023	M/s Guchu Ram Vs UT	Er. Tilak Raj Sharma, XEN FCD Jammu
34.	WP(C) 2428/2021	Hakim Din v/s UT of J&K & Ors.	Er. Tilak Raj Sharma, XEN FCD Jammu
35.	CPOWP 171/2015	Janak Raj Vs I&FC Deptt.	Er. Tilak Raj Sharma, XEN FCD Jammu
36.	WP(C)1158/2024	M/s Shiv Shankar Const. Pvt. Ltd Vs UT of J&K	Er. Tilak Raj Sharma, XEN FCD Jammu
37.		M/s Choudhary Power Poject	Er. Tilak Raj Sharma, XEN FCD Jammu
38.	WP(C) 2180/2022	Farooq Ahmed Dar Vs UT of J&K & Ors.	Er. Rajneesh Kholi, XEN ID Doda
39.	WP(C) 847/2024	Ch. Mohd. Hussain Vs. UT	Er. Rajneesh Kholi, XEN ID Doda
40.	CCP(S) 472/2019	Amrik Singh Vs. Ashok Kumar Sharma CE	Er. Rajneesh Kholi, XEN ID Doda

Jm

41.	WP(C) 2412/2023	Muzam Shah Vs. UT	Er. Kishore Kumar Gupta, XEN- Dharmari
42.	WP(C) 2498/2023	Bansi Lal & Others Vs UT of J&K and Others	Er. Bodh Raj, SE Hyd.Circle Jmu
43.	WP(C) 1204/2024	Shemsher Singh Vs. UT	Er. Bodh Raj, SE Hyd.Circle Jmu
44.	WP(C) 379/2024	Gopal Singh Vs. UT	Er. Bodh Raj, SE Hyd.Circle Jmu
45.	Not listed Yet	Geeta Charak	Er. Asrar Khan, XEN, IFCD - Rajouri
46.	Execution Petition 20/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
47.	Execution Petition 21/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
48.	Execution Petition 22/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
49.	Execution Petition 23/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
50.	Execution Petition 24/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
51.	Execution Petition 25/2022 in Case No. 96/2021	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
52.	Execution Petition 26/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
53.	Execution Petition 27/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
54.	Execution Petition 28/2022 in Case No. 102/2021	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
55.	Execution Petition 29/2022	Guchu Ram (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
56.	Recovery Suit in Case No. 217/2021 Allotment No. 5380-88 dated 03/10/2017	Dhruv Singh (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
57.	130/2021	Dhruv Singh (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
58.	128/2021	Dhruv Singh (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
59.	129/2001	Dhruv Singh (Contractor) Vs. UT	Er. Amit Abrol, XEN ID- I, Jammu
60.	PPI 20/2021	Radha Kesar v/s State of J&K	Er. Amit Abrol, XEN ID- I, Jammu
61.	Civil Suit 134/ 2021 Allotment 11922-31 dated 11/03/2011	M/S Shiv Shanker Const. Company (SHG) Reg. No. J-106	Er. Amit Abrol, XEN ID- I, Jammu
62.	Civil Suit No. 2046/2022	Sh. Anand Pur Satsang Trust Vs UT	Er. Amit Abrol, XEN ID- I, Jammu

Jms

63.	PPI 10916/2021	Ramesh Kumar Vs. UT	Er. Amit Abrol, XEN ID-I, Jammu
64.	PPI 1167/2022	Pritam singh Saini Vs. UT	Er. Amit Abrol, XEN ID-I, Jammu
65.	PPI 1348/2022	Ved Parkash & Others Vs UT	Er. Amit Abrol, XEN ID-I, Jammu
66.	PPI10025/2020	leela devi Vs UT	Er. Amit Abrol, XEN ID-I, Jammu
67.	PPI 10823/2021	Koushalya Devi Vs UT	Er. Amit Abrol, XEN ID-I, Jammu
68.	PPI213/2022	Madan lal & Others Vs UT	Er. Amit Abrol, XEN ID-I, Jammu
69.	PPI 1070/2021	S. Inder Singh Vs UT	Er. Amit Abrol, XEN ID-I, Jammu
70.		Rajesh Thappa (Shiv Shankar Construction company)	Er. Amit Abrol, XEN ID-I, Jammu
71.		Mrs. Sita Devi v/s State of J&K & Others	Er. Amarjit Singh, XEN TWID-Jammu
72.		Manjeet Singh v/s Executive Engineer & others & Gulzar Mohd J.E	Er. Amarjit Singh, XEN TWID-Jammu
73.	1297/2021	Puran Chand v/s UT of J&K & Ors	Er. Amarjit Singh, XEN TWID-Jammu
74.		Sant Ram v/s UT of J&K & Ors	Er. Amarjit Singh, XEN TWID-Jammu
75.	C.P./133/2021 IN T.A./8817/2020 SWP 733/2011 COA 221/2013	Sukhdev Kumar & another Vs. UT	Er. Amit Abrol, XEN, ID-I, Jammu
76.	TA/2084/2020	Som Raj Vs. UT	Er. Amit Abrol, XEN, ID-I, Jammu
77.	O.A 344/2023	Mohammad Novied Asad Banday Vs UT of J&K and others	Er. Amit Abrol, XEN, ID-I, Jammu
78.	OA 1384/2022	Rakesh Kumar Bali Vs. UT	Er. Amit Abrol, XEN, ID-I, Jammu
79.	TA 6907/2021	Tilak Raj Vs. UT	Er. Amit Abrol, XEN, ID-I, Jammu
80.	OA 478/2024	Rasal Singh Vs. UT	Er. Amit Abrol, XEN, ID-I, Jammu
81.	MA/88/2024 T.A 4349/2020, SWP 132/2017	Haqiqat Singh Vs. UT	Er. Amit Abrol, XEN, ID-I, Jammu
82.	OA/1121/2020 MA/1344/2024	Vikram Singh Langen Vs. UT	Er. Amit Abrol, XEN, ID-I, Jammu

Jm

	MA/1345/2024		
83.	TA/1299/2020 in SWP 2899/2001	Niaz Ahmed Vs. Department of J&K	Er. Rajneesh Kholi, XEN ID, Doda
84.	CP/135/2022 OA 1774/2021 WP(C) 727/2022 CM 2266/2022	Mushtaq Ahmed Vs. UT	Er. Rajneesh Kholi, XEN ID-Doda
85.	TA/7439/2021, SWP/196/2014	Yougal Kishore Vs. UT	Er. Rajneesh Kholi, XEN ID-Doda
86.	MA1534/2024 TA 9412/2020 disposed	Tanveer Hussain Vs. UT	Er. Rajneesh Kholi, XEN ID-Doda
87.	TA 8219/2021	Roop Lal Vs. Department of PHE	Er. Tilak Raj Sharma, XEN, FCD-Jammu
88.	T.A 991/2020 WP (C) 2770/2021, CM 9367/2021	Rokhs John Vs. Department of Irrigation	Er. Rajeev Gupta, XEN, FCD-Akhnoor
89.	OA/1347/2021, MA-1355/2021	Arjun Kumar & Others V/s D/O Jal Shakti UT of Jammu & Kashmir	Er. Rajeev Gupta, XEN, FCD-Akhnoor
90.	T.A 3755/2020 SWP 620/2019	Harmeet Singh v/s State of J&K Others	Er. Amarjit Singh, XEN, TWID-Jammu
91.	OA 804/2023	Govind Sharma Vs. GAD	Er. Amarjit Singh, XEN, TWID-Jammu
92.	OA/498/2020	Vikas Bhagat Vs. Department of Jal Shakti	Er. Amarjit Singh, XEN, TWID-Jammu
93.	OA/1666/2022	Krishan chander Vs. PHE	Er. Amarjit Singh, XEN, TWID-Jammu
94.	CP 101/2024, OA 1440/2023	Shashi Paul Vs. Deptt. of Jal Shakti	Er. Amarjit Singh, XEN, TWID-Jammu
95.	TA 8550/2020	Mohd.Marroof Vs. UT	Er. Braham Jyoti Sharma, SE - Rajouri
96.	WP (C) No. 1181/2021 OA No. 04/2023 titled Monika Sudan	Sunil Kumar Sharma. Vs. UT	Er. Ravi Kumar, RTIC Executive Engineer, RCC Upper Division, Kathua
97.	OA No. 308/2023	Arun Kumar Vs. UT	
98.	OA No. 04/2023	Monika Sudan Vs. UT	
Er. Hamesh Manchanda, Chief Engineer, Jal Shakti (PHE) Department Jammu			
1	OA No. 451/2024	Rajesh Kumar Sangra & Ors V/s UT	



		& Ors
Er. Ashwani Khajuria, Executive Engineer PHE DIVISION RAJOURI		
1	OA No. 637/2024	Rattan Lal V/s UT & Ors.
Er. Manoj Gupta, Executive Engineer, PHE Mech. DIVISION RAJOURI		
1	OA No. 637/2024	Rattan Lal V/s UT & Ors.
Er. Rajeev Ghai, Executive Engineer Jal Shakti HYDRAULIC DIVISION RAMBAN		
1	WP© No. 1058/2024	Farooq Ahmed V/s UT & Ors
Er. Ashok Kumar Sharma, Executive Engineer PHE DIVISION UDHAMPUR		
1	OA No. 681/2024	Makhan Lal V/s UT & Ors
Er. Hukam Singh, Executive Engineer, Jal Shakti (PHE) Division Samba		
1	WP (C) No. /2024	U.T of J&K & Ors V/s Varinder Kumar and Ors.
Er. Anil Gupta, Executive Engineer Jal Shakti (PHE) DIVISION CITY IIND JAMMU		
1	CP No. 165/2024 in OA NO 1001/2021	Bhavtej Singh Isher V/S U.T & Ors
Er. K.K. Chopra, Executive Engineer PHE Mech. DIVISION KATHUA		
1	CP No. 166/2024 in OA No. 98/2022	Puran Chand V/s UT & Ors.
Er. Rajeshwar Singh, Executive Engineer, PWD SPC SUB DIVISION GANDOH		
1	CP 38/2023 in TA NO 2537/2020	Ashwani Kumar & Ors V/S State & Ors
Mr. Rehmatullah Shah Under Secretary to Government Jal Shakti Department		
1	O.A No. 879/2023	Shahzad Hassan Dar

ER. ASHOK KUMAR SHARMA Executive Engineer Jal Shakti (PHE) Division Udhampur

No.	Case/Tittle	
01	Arb P No.45/2024 Y Murli Mohan Reddy Th. Naveen Kambhupati V/s UT of UT and Ors.	
02	Arb P No.46/2024 Y Murli Mohan Reddy Th. Naveen Kambhupati V/s UT of UT and Ors.	
03	Arb P No.47/2024 Y Murli Mohan Reddy Th. Naveen Kambhupati V/s UT of UT and Ors.	
1	CCP(S) 225/2021 Mangat Ram V. Hamesh Manchanda	Sh. Manoj Gupta ,Chief Engineer, Jal Shakti(Irrigation & Flood Control Division), Jammu.
2	Chaman Lal V. Xen I&FC Doda and anr.	Sh. Rajneesh Kohli, ExecutiveEngineer, Irrigation & Flood Control Division, Doda.
3	Pardeep Singh V. Xen I&FC Doda and anr.	Sh. Rajneesh Kohli, ExecutiveEngineer, Irrigation & Flood Control Division, Doda.
4	Bashir Ahmed V.Xen I&FC Doda and anr.	Sh. Rajneesh Kohli, ExecutiveEngineer, Irrigation & Flood Control Division, Doda.
5	T.A 6840/2021 titled Power Development Department Employees Welfare Association &. Others. Versus State of Jammu & Kashmir and others.	Sh. Amit Abrol, ExecutiveEngineer, Irrigation Division-I, Jammu.

Reyazul

Jm